

**Central Administrative Tribunal
Principal Bench,
New Delhi**

OA No.8/2016

this the 5th day of January, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)

Kanti Swaroop Sharma

60 years

S/o Shri Onkar Parshad

Ex.A.I.Token No.18899

Unit: MD-2

R/o C-224, Gali No.9

Ganga Vihar

Delhi – 110 094

..... Applicant.

(By Advocate: Shri Naresh Kumar)

Versus

1. Delhi Transport Corporation
Through its Chairman-cum-M.D.
I.P.Estate
New Delhi – 110 002.

2. The Chief Secretary
Govt. of N.C.T. of Delhi
3rd Level
Delhi Secretariat
New Delhi – 110 002.

.....Respondents

ORDER (ORAL)

Heard the learned counsel for the applicant.

2. The applicant, who retired as Assistant Incharge from the office of respondent-DTC, filed the present OA seeking the following reliefs:-

“(i) The respondent may be directed to grant the pension from the next date of retirement i.e. w.e.f.1.7.2015 along with its arrears of pension with compound interest @ 12% p.a. to the applicant under DTC Pension Scheme.

- (ii) The respondent may be directed to grant the commutation value of pension, which becomes absolute on the next date of retirement, alongwith compound interest @ 12% p.a.
- (iii) The cost of the proceedings may also be awarded in favour of the applicant.
- (iv) Any other relief(s), which the Hon'ble Tribunal deems fit and proper in the circumstances of the case and in the interest of the justice."

3. It is submitted that the applicant has made number of representations and also got issued a legal notice (Annexure A-9 dated 28.10.2015) ventilating his grievances to the respondents, however, the respondents have not passed any order thereon till date.

4. In the circumstances, the OA is disposed of, at the admission stage, without going into the merits of the case, by directing the respondents to consider the legal notice (Annexure A-9 dated 28.10.2015) and pass appropriate reasoned and speaking order within 60 days from the date of receipt of a copy of this order, in accordance with law. No order as to costs.

Let a copy of the OA, be enclosed to this order.

(V. Ajay Kumar)
Member (J)

/uma/